

S.No	Name of Commercial Court	District	Case Type	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	No. of days between final hearing and Judgment	No. of days between the date of institution and disposal
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	Suit for Recovery	CS COMM-4762/2021	16.11.2021	02.11.2023	716	64	1
			Suit for Recovery	CS COMM-2227/2022	22.09.2022	03.11.2023	407	78	1
			Suit for Recovery	CS COMM-648/2020	17.02.2020	07.11.2023	1359	56	1
			Suit for Recovery	OMP COMM-125/2022	29.08.2022	08.11.2023	436	73	0
			Suit for Recovery	CS COMM-3999/2021	08.10.2021	08.11.2023	761	88	2
			Suit for Recovery	CS COMM-234/2022	20.01.2022	09.11.2023	658	75	2
			Suit for Recovery	CS COMM-601/2021	17.02.2021	10.11.2023	996	29	0
			Suit for Recovery	CS COMM-4111/2021	12.10.2021	16.11.2023	765	91	2
			Suit for Recovery	CS COMM-1122/2022	21.04.2022	16.11.2023	574	56	1
			Suit for Recovery	CS COMM-1884/2022	25.07.2022	20.11.2023	483	61	1
			Suit for Recovery	CS COMM-1769/2022	14.07.2022	20.11.2023	472	65	0
			Suit for Recovery	CS COMM-5167/2021	07.12.2021	21.11.2023	714	48	0
			Suit for Recovery	OMP COMM-131/2022	30.08.2022	22.11.2023	449	87	0
			Suit for Recovery	CS COMM-2155/2022	12.09.2022	23.11.2023	437	22	0
			Suit for Recovery	CS COMM-433/2022	05.02.2022	28.11.2023	661	33	1
			Suit for Recovery	CS COMM-461/2019	09.04.2019	29.11.2023	1695	33	1
			Suit for Recovery	CS COMM-1148/2022	26.04.2022	29.11.2023	582	48	1

			Suit for Recovery	CS COMM-1865/2019	10.07.2018	30.11.2023	1969	28	1
2	DR. KAMINI LAU DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	CS (COMM)	2383/2022	22-10-2022	03-11-2023	377	23	NIL
			CS (COMM)	2662/2023	12-12-2022	04-11-2023	326	22	NIL
			OMP (COMM.)	171/2022	25-11-2022	18-11-2023	358	1	NIL
			CS (COMM)	894/2023	02-06-2023	21-11-2023	171	1	NIL
			OMP (COMM.)	86/2023	26-05-2023	22-11-2023	177	44	NIL
			CS (COMM)	2488/2022	15-11-2022	23-11-2023	373	22	NIL
			CS (COMM)	1063/2022	12-04-2022	25-11-2023	593	24	NIL
			CS (COMM)	1800/2022	18-07-2022	28-11-2023	481	6	NIL
			CS (COMM)	2393/2022	27-10-2022	28-11-2023	396	6	NIL
			OMP (COMM.)	146/2023	22-08-2023	28-11-2023	96	54	NIL
3	SH ILLA RAWAT DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	Suit for Recovery	CS COMM-1609/2022	01.07.2022	01.11.2023	488	1	1
			Suit for Recovery	CS COMM-774/2022	02.03.2022	02.11.2023	610	1	1
			Suit for Recovery	CS COMM-768/2022	02.03.2022	02.11.2023	610	1	1
			Recovery of money	EX-712/2023	05.08.2023	02.11.2023	89	1	0
			Suit for Recovery	CS COMM-1353/2022	28.05.2022	02.11.2023	523	1	2
			Suit for Recovery	CS COMM-4389/2021	28.10.2021	02.11.2023	735	1	2
			U/S ARBITRATION ACT	34 MISC DJ	28.04.2023	17.11.2023	199	1	1
			Suit for Recovery	CS COMM-524/2023	24.03.2023	03.11.2023	227	1	2

Suit for Recovery	CS COMM-795/2022	03.03.2022	06.11.2023	615	1	1
Suit for Recovery	CS COMM-792/2022	03.03.2022	06.11.2023	618	1	1
Suit for Recovery	CS COMM-846/2022	09.03.2022	07.11.2023	613	1	0
Suit for Recovery	CS COMM-857/2022	10.03.2022	07.11.2023	612	1	0
Suit for Recovery	CS COMM-906/2023	05.06.2023	08.11.2023	158	1	0
U/S ARBITRATION ACT	90MP comm 630/2023	16.09.2023	08.11.2023	63	1	0
U/S ARBITRATION ACT	340MP COMM 65/2023	04.05.2023	09.11.2023	192	1	1
U/S ARBITRATION ACT	340MP COMM 142/2023	19.08.2023	09.11.2023	82	1	1
U/S ARBITRATION ACT	90MP COMM 332/2023	12.03.2023	09.11.2023	227	1	1
Recovery of money	EX COMM-520/2023	17.10.2023	16.11.2023	30	1	0
Suit for Recovery	CS DJ-671/22	06.07.2022	16.11.2023	500	1	1
Suit for Recovery	CS COMM-2432/2022	02.11.2023	16.11.2023	379	1	1
Suit for Recovery	CS COMM-1368/2021	08.04.2021	17.11.2023	1016	1	2
Recovery of money	EX COMM-547/2023	01.11.2023	17.11.2023	16	1	0
Recovery of money	EX COMM-441/2023	19.08.2023	17.11.2023	93		0
Suit for Recovery	CS COMM-590/2023	05.04.2023	20.11.2023	232	1	1
Suit for Recovery	CS COMM-1049/2022	08.4.2022	20.11.2023	594	1	1
Suit for Recovery	CS DJ-625/2019	10.07.2019	20.11.2023	1597	1	2
U/S ARBITRATION ACT	90MP COMM 91/2023	10.02.2023	22.11.2023	296	1	1

			Suit for Recovery	CS COMM 2509/2022	17.11.2022	22.11.2023	370	1	1
			Suit for Recovery	CS COMM 126/2023	19.1.2023	23.11.2023	312	1	0
			Recovery of money	EX COMM 319/2023	31.05.2023	24.11.2023	180	1	0
			Recovery of money	EX COMM 320/2023	31.05.2023	24.11.2023	180	1	0
			Suit for Recovery	CS COMM 1368/2022	30.05.2022	24.11.2023	543	1	1
			Suit for Recovery	CS COMM 365/2023	27.02.2023	25.11.2023	273	1	0
			Suit for Recovery	CS COMM 664/2023	19.04.2023	28.11.2023	225	1	0
			Suit for Recovery	CS COMM 1946/2022	05.08.2022	28.11.2023	420	1	1
			Suit for Recovery	CS COMM 1681/2022	08.07.2022	29.11.2023	476	1	1
			Suit for Recovery	CS COMM- 2407/2022	31.10.2022	03.11.2023	368	1	0
			Suit for Recovery	CS COMM 4144/2021	16.10.2021	09.11.2023	756	1	1
			Suit for Recovery	CS COMM 2394/2022	27.10.2022	17.11.2023	381	1	0
			Suit for Recovery	CS COMM 1904/2022	28.07.2022	20.11.2023	483	1	0
			Suit for Recovery	CS COMM 2903/2021	21.08.2021	23.11.2023	824	1	2
			Suit for Recovery	CS COMM 2585/2022	29.11.2022	28.11.2023	369	5	1
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	Central	RECOVERY	CS (COMM)- 314/2023	21.02.2023	04.11.2023	256 Days	2 Days	Nil
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	NIL						
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	Central	CS(COMM)	CS(COMM) 1615/2019	28.08.2019		1529	20	0
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT- 07	Central	CS(COMM)	CS(COMM) 333/2021			1007	11	0

			OMP(COMM)	OMP(COMM) 13/2023			302	19	0
			CS(COMM)	CS(COMM) 1297/2022			550	17	0
			CS(COMM)	CS(COMM) 448/2021			1275	0	0
			COUNTER CLAIM	COUNTER CLAIM 23/2021			810	0	0
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL						
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	CS	1268/2022	20-05-2023	07-11-2023			
			CS	48/2022	03-01-2023	17-11-2023			
			CS	4447/2021	30-10-2022	23-11-2023			
			CS	1047/2021	23-03-2023	30-11-2023			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
14	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL COURT)-01	West	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL						
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	CS (COMM)/621/2022	28/07/22	10/11/23	470	45	4
			CS (COMM)	CS (COMM)/308/2021	23/07/21	30/11/23	860	44	3

			CS (COMM)	CS (COMM)/604/2022	26/07/22	30/11/23	492	42		
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL							
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL							
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	NIL							
21	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi	NIL							
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	NIL							
23	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01	South	NIL							
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	NIL							
25	SH. SANDEEP YADAV	South	NIL							
26	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)	South	NIL							
27	SH. LAL SINGH, DISTRICT JUDGE	South-East	CS (COMM)	24/2021	8-01-2022	0-11-2022	1036	10	--	
			CS (COMM)	821/2022	3-08-2022	3-11-2022	457	5	--	
			CS (COMM)	1213/2022	7-12-2022	4-11-2022	342	3	--	
			CS (COMM)	362/2023	8-04-2023	0-11-2023	226	1	--	
28	MS. NEELAM SINGH, DISTRICT JUDGE	South-East	NIL							
29	SH. AJAY KUMAR JAIN	South-East	NIL							
30	MS. ANU GROVER BALIGA	South-East	CS (COMM)/90/2022 M/S SAMMILONI CONSTRUCTION THROUGH ITS PROPRIETOR SHRI BIKASH CHANDRA DEY Vs M/S RAUNAQ INTERNATIONAL LIMITED	1/11/22	11/23/23	681	NIL	3	1	

			CS DJ/910/2019 IMPULSION FASHION Vs SPECIFIC FASHIONS	10/17/19	11/24/23	1499	NIL	3	1
			CS DJ/911/2019 IMPULSION FASHION Vs S.S. CLOTHINGS11	10/17/19	11/24/23	1499	NIL	3	1
31	SH. BHUPESH KUMAR	South-East	NIL						
32	MS NIRJA BHATIA	South-East	COMMERCIAL CASE	CS (COMM)/26 8/2021	03-08-2023	24-11-2023	843	--	1
				CS (COMM)/12 06/2022	17-12-2022	24-11-2023	342	--	1
				ARB. A. (COMM.)/6 /2023	06-04-2023	02-11-2023	210	--	1
				ARB. A. (COMM.)/1 0/2023	06-10-2023	30-11-2023	55	--	1
				OMP (COMM.)/1 8/2023	04-03-2023	21-11-2023	262	--	1
				M- Ex/23/2023	0-10-2023	21-11-2023	42	--	1
				EXECUTIO N (COMM.)/3 91/2023	25-07-2023	09-11-2023	107	--	1
				EXECUTIO N (COMM.)/4 82/2023	13-10-2023	07-11-2023	25	--	1
				CS (COMM)/71 9/2023	16-07-2023	28-11-2023	125	--	1
				CS (COMM)/95 1/2023	12-10-2023	03-11-2023	22	--	1
				CS DJ/753/201 9	02-09-2019	07-11-2023	1527	--	1
				CS (COMM)/40 5/2023	09-04-2023	03-11-2023	188	--	1
33	SH. RAJESH KUMAR SINGH	South-East	Commercial	CS (COMM) 504/22	25.05.20 22	11.10.202 3	553	150	5
			Commercial	CS (COMM) 409/22	16.04.20 22	28.11.202 3	591	49	1
			Commercial	OMP(COM M) 21/22	23.05.20 22	04.11.202 2	530	83	7

34	SH. SANJAY SHARMA-I DISTRICT JUDGE (COMMERCIAL)	East	NIL							
35	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	CS COMM 74	235/2022	01-08-2022	07-11-2023	461	46	NIL	
			CS COMM 74	49/2020	30-01-2020	24-11-2023	1989	52	1	
36	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	NIL							
37	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	NIL							
38	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL							
39	SH. AJAY KUMAR JAIN, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	NIL							
40	SH. REETESH SINGH	Shahdara	NIL							
41	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL							
42	SH. VINOD YADAV	North-West	NIL							
43	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL							
44	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	Arbitration Petition	OMP COMM. 41/2022	21.12.2022	02.11.2023	316	NIL	NIL	
			Commercial Suit	CS COMM. 262/2021	11.10.2021	07.11.2023	757	NIL	2	
			Arbitration Petition	OMP COMM. 105/2019	18.10.2019	18.11.2023	1492	NIL	2	
			Commercial Suit	CS COMM. 262/2019	23.12.2019	20.11.2023	1428	NIL	3	
			Arbitration Petition	OMP COMM. 4/2023	07.01.2023	28.11.2023	325	NIL	NIL	
			Commercial Suit	CS COMM. 14/2023	07.01.2023	30.11.2023	327	NIL	1	
45	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH WEST	Commercial Suit	CS (COMM)/278/2022	02-06-2022	01-11-2023	517	20	1	

			Commercial Suit	CS (COMM)/301/2022	04-06-2022	18-11-2023	532	19	1
			Commercial Suit	CS (COMM)/153/2023	27-03-2023	23-11-2023	241	17	1
			Commercial Suit	CS (COMM)/524/2022	07-11-2022	23-11-2023	381	21	NIL
			Commercial Suit	CS (COMM)/93/2019	04-07-2019	23-11-2023	1604	3	NIL
			Arbitration Petition	OMP (COMM.)/14/2022	21-05-2022	01-11-2023	529	2	1
			Arbitration Petition	OMP (COMM.)/15/2022	21-05-2022	01-11-2023	529	2	1
			Arbitration Petition	OMP (COMM.)/16/2022	21-05-2022	01-11-2023	529	2	1
			Arbitration Petition	OMP (COMM.)/7/2023	13-01-2023	01-11-2023	292	12	1
			Execution Commercial	EX CIVIL/237/2020	17-09-2020	09-11-2023	1148	9	NIL
46	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	Arbitration Petition	OMP (Comm)/18/2023	02-03-2023	04-11-2022	248	5	NIL
			Commercial Suit	Comm)/49/2023	02-02-2023	06-11-2023	635	7	NIL
			Commercial Suit	Comm)/175/2023	11-04-2023	16-11-2023	585	12	NIL
			Commercial Suit	CS (Comm)/122/2022	06-03-2022	04-11-2022	234	10	NIL